

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.07.2020 (MONDAY)

COURT OF CHAIRPERSON

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna Pallavi Pratap
2.	Comp. App. (AT) (Ins) No. 561 of 2020	V Nagarajan Vs. SKS Ispat and Power Ltd. & Ors.	R. Subramanian	Atul Shanker Mathur-R10

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 268 of 2020	Office of the Officer, Special Economic Zone, Warora. Vs. V.Venkatachalam Resolution Professional	Brijesh Kumar Tamber	Rohit Rajershi-RP

10:50 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	
2.	Comp. App. (AT) (Ins) No. 479 of 2020	Piyush Periwal (As Promoter and Shareholder of National Plywood Industries Ltd. Vs. Stressed Assets Stabilization Fund (Sasf) & Anr.	Manish Verma	Sidhartha Barua

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 523 of 2020	V.V. & Sons LLC Vs. Bajaj Herbals Ltd.	Shyam Babu Baishya	
4.	Comp. App. (AT) (Ins) No. 544 of 2020	Pankaj Sharma & Ors. Vs. NBCC (India) Ltd. & Ors.	Anshuman Shrivastava	Sumant Batra-R2
5.	Comp. App. (AT) No. 92 of 2020	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Namrata Basu	Divakar Kumar
6.	Comp. App. (AT) No. 93 of 2020	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 481 of 2020	Albanna Engineering LLC. Vs. Sanghvi Movers Ltd & Ors.	John Mathew	Shiv Kumar Suri-R1 to R4
8.	Comp. App. (AT) (Ins) No. 505 of 2020	Tata Capital Financial Services Ltd. Vs. M C Nally Bharat Engineering Company Ltd.	Nagarkatti Kartik Uday	
9.	Comp. App. (AT) (Ins) No. 508 of 2020	Victory Iron Works Ltd. Vs. Jitendra Lohia	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
10.	Comp. App. (AT) (Ins) No. 511 of 2020	R. K. Associates & Hoteliers Pvt. Ltd. Vs. BW Businessworld Media Pvt. Ltd. Through its Managing Director	Gagan Gupta	
11.	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	Tushar Thareja-R1 Ajay Goel -RP
12.	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	
13.	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari

Copy to: -

By the order of Hon'ble Acting Chairperson

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-sd/-

Registrar